

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 842/252/HDB/2018
NAME OF THE COMPANY	Ambujax Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Ambujax Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Naresh Kumar	ADVOCATE	Putrauc@smaill.com 9989277964	P. Naresh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Ratna on behalf of	Advocate	9533631522	Rajeev
P. Ponna Rao			

ORDER

Learned counsel Mr.D.Naresh Kumar present for Applicant.

Learned counsel Mr.Rajeev Ratna present on behalf of Mr.P.Ponna Rao for ROC.

Applicant filed proof of service of notice on ROC.

ROC report filed.

Heard learned counsel appearing for Applicant and learned counsel appearing for ROC.

Orders reserved.


 MEMBER JUDICIAL